

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-116

IA-5384/2020

IN

IB-761(ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.

Vs.

M/s. Ortel Communication Ltd.

....OPERATIONAL CREDITOR

....RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 31.03.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

: Mr. Bharat Singh, Mr. Suraj Singh, Mr. Santosh Kr. Ray,
Mr. Rituparna Sanyal and Mr. Sannoyee Chakravorthy.
Advocates.

For the NSE

: Mr. Sanjay Bhatt Advocate.

ORDER

IA-5384/2020:-

Counsels for both the sides are present. The counsel for the Respondent prayed for time to file reply. At request, time is enlarged.

List the matter on 13th April, 2021.

- Sdr

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sdr

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)